

**DJA (LCA).I/69/2013**

**HIGH COURT OF KARNATAKA,  
HIGH COURT BUILDING  
BENGALURU-560 001  
Dated 31.03.2021.**

**NOTIFICATION**

The Office & Court Sitting timings of Civil & Criminal Courts, Family Courts & Labour Courts in respect of Ballari, Bidar, Koppal, Raichur, Kalaburagi, Yadgir Districts coming under Kalaburagi Division and Vijayapura & Bagalkot Districts coming under Belagavi Division, with effect from 03.04.2021 to 31.05.2021 are fixed as follows:

a)

<b>Sl. No.</b>	<b>Particulars</b>	<b>Timings</b>
1	Court timings	08.00 a.m. to 11.00 a.m. 11.30 a.m. to 01.30 p.m.
2	Office timings	07.30 a.m. to 2.00 p.m.
3	Lunch Break	11.00 a.m. to 11.30 a.m.

b) Fourth Saturday of April and May, 2021 is half-day working day i.e., 07:30 a.m. to 12:00 noon, which is a non-sitting day for the aforesaid Courts.

c) The Judicial Officers of the aforesaid Courts shall utilize the Fourth Saturday in the month of April and May, 2021 for the purpose of inspection of Courts and jail visits.

Further, the staffs of the aforesaid Courts of District Judiciary are instructed to discharge their official duties promptly.

**BY ORDER OF THE HIGH COURT,**

**Sd/-**

**(T.G.SHIVASHANKARE GOWDA)  
I/c REGISTRAR GENERAL**

**Contd...**

The Compiler, Karnataka Gazette, for publication in part II Section 2 of the two successive issue of the Karnataka Gazette (in duplicate).

**Copy for information to:**

1. The Chief Secretary, Government of Karnataka, Vidhana Soudha, Bengaluru.
2. The Director General of Police, Bengaluru.
3. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
4. The Director of Prosecutions & Govt. Litigations, Cauvery Bhavan, Bengaluru.
5. The P.S. to all the Hon'ble Judges.
6. The Registrar (Judicial).
7. The Registrar (Vigilance).
8. The Registrar (Computers)
9. The Registrar (Review & Statistics)
10. The Registrar (Administration).
11. The Registrar (Infrastructure & Maintenance).
12. The Registrar (Recruitment).
13. The Central Project Co-ordinator, High Court of Karnataka with a request to web host the notification in the High Court web site.
14. The President, Bar Association, High Court of Karnataka, Bengaluru.
15. The Secretary, Bar Council of Karnataka, High Court Buildings, Bengaluru.
16. The Advocate General, High Court Buildings, Bengaluru.

**Copy for information and necessary action to:**

1. The District & Sessions Judges of Kalaburagi, Bidar, Koppal, Ballari, Raichur, Yadgir, Vijayapura & Bagalkot with a request to Circulate the same amongst all the District Judiciary working under their control.
2. The Judges of Family Courts of Ballari, Vijayapura, Kalaburagi and Raichur.
3. The Presiding Officers of Labour Courts of Vijayapura & Kalaburagi.
4. The Public Prosecutors of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.
5. The President of the Bar Associations of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.